

NATIONAL COMPANY LAW TRIBUNAL  
(SPECIAL BENCH)- I  
CHENNAI




37

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT ON 29-11-2019

PRESENT: SHRI. B S V PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/149/2016  
NAME OF THE PETITIONER(S) : C. PONMALAR  
NAME OF THE RESPONDENT(S) : M/S LEATHER EXPORT HOUSE INDIA PRIVATE  
LIMITED & 3 OTHERS  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	R.JRadhika	Counsel for Purposed Respondent	 29/11/19
2.	D.Vinod for B. Dhanaraj	Counsel for Respondent	
3)	for CSR & Co. Dr. K.S. Ranichandran P.C.S. M.k. Preetheja Adv.	for Petitioners	

ORDER

At request of both the parties, list this matter for hearing on 23.01.2020.

SD

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

SD

(B.S.V. PRAKASH KUMAR)  
MEMBER (JUDICIAL)

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